

Sir, regarding the balance of payment, I may say only one word. I fully agree with Shri B.R. Bhagat and others that there can be no room for complacency where our external situation is concerned. We must continue to take all possible measures to accelerate the growth of export and thus strengthen the capacity to pay for our import needs of machinery and other essential commodities. Therefore, I have proposed many measures in my Budget proposals to augment exports and I hope that the export import policy which I am going to present before this House on the 30th of March will contain more measures in this context.

Sir, there are many points which I have not been able to respond, but I hope I have responded to the major points. But I may assure the hon. Members that all the points which have been mentioned by them will certainly be considered by me and I will write to them individually and if I take some time I might have to consult other institutions.

Translation]

SHRI SOMNATH CHATTERJEE: You have not only to send us letters, but also to work.

SHRI NARAYAN DATT TIWARI: Yes, work is also to be done.

SHRI SOMNATH CHATTERJEE: We send letters daily but nothing happens. *Interruptions)*

[English]

SHRI NARAYAN DATT TIWARI: Now, I would like to say about the test of the budget, what should be the test of judging the budget? I would only venture to state that when I went through my speech, my proposals, I remembered Bapu, Mahatma Gandhi, when he wrote and I quote a few sentences here.

"I will give you a talisman whenever you are in doubt, or when thyself becomes too much with you, apply the following test. Recall the face of the poorest and the weakest man whom you may have seen, and ask yourself, if the step you contemplate is going to be of any use to him. Will he gain anything by it?"

That is the test and if you put this budget to this test, I hope we will all together have taken one step forward. We can claim ourselves that we have taken one step forward. This is the test that I have applied in my budget proposals. With all humility that I may say, as I take the blessings of this House, I hope that this is one step forward and this step forward that I have taken is in the common interest.

15.31 hrs.

DEMANDS FOR GRANTS ON ACCOUNT
(GENERAL), 1988-89

[English]

MR. DEPUTY-SPEAKER: The House will now take up Demands for Grants on Account in respect of Budget (General) for 1988-89.

Motion moved:.

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India on account for or towards defraying the charges during the year ending on the 31st day of March, 1989, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 27, 29, 30, 32 to 85, 87, 89 to 94."

MR. DEPUTY-SPEAKER: I shall now put to the vote of the House Demands for Grants on Account in respect of Budget (General) for 1988-89.

The question is:

[Mr. Deputy Speaker]

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1989, in respect of the heads of de-

mands entered in the second column against Demands Nos. 1 to 27, 29, 30, 32 to 85, 87, 89 to 94."

The motion was adopted.

MR. DEPUTY-SPEAKER: The Demands for Grants on Account (General) for 1988-89 are passed.

Demands for Grants on Account (General) for 1988-89 Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grant Voted by the House	
		Revenue Rs.	Capital Rs.
1	2	3	4
MINISTRY OF AGRICULTURE			
1.	Agriculture	67,60,00,000	1,24,00,000
2.	Other Services of Department of Agriculture and Cooperation	42,40,00,000	29,34,00,000
3.	Department of Agricultural Research and Education	33,53,00,000	--
4.	Department of Rural Development	778,13,00,000	5,00,000
5.	Department of Fertilizers	898,42,00,000	70,67,00,000
MINISTRY OF CIVIL AVIATION			
6.	Civil Aviation	8,82,00,000	2,17,00,000
MINISTRY OF COMMERCE			
7.	Department of Commerce	202,59,00,000	32,38,00,000
8.	Department of Supply	3,45,00,000	--
MINISTRY OF COMMUNICATIONS			
9.	Ministry of Communications	1,25,00,000	27,00,000
10.	Postal Services	181,82,00,000	7,81,00,000

1	2	3	4
11.	Telecommunication Services	404,25,00,000	229,00,00,000
MINISTRY OF DEFENCE			
12.	Ministry of Defence	102,68,00,000	28,21,00,000
13.	Defence Pensions	183,26,00,000	--
14.	Defence Services-Army	1145,83,00,000	--
15.	Defence Services-Navy	130,12,00,000	--
16.	Defence Services-Air Force	298,72,00,000	--
17.	Defence Ordnance Factories	20,65,00,000	--
18.	Capital Outlay on Defence Services	--	643,24,00,000
MINISTRY OF ENERGY			
19.	Department of Coal	22,29,00,000	255,67,00,000
20.	Department of Power	56,41,00,000	243,49,00,000
21.	Department of Non-Conventional Energy Sources	16,11,00,000	42,00,000
MINISTRY OF ENVIRONMENT AND FORESTS			
22.	Ministry of Environment and Forests	31,44,00,000	49,00,000
MINISTRY OF EXTERNAL AFFAIRS			
23.	Ministry of External Affairs	69,26,00,000	15,50,00,000
MINISTRY OF FINANCE			
24.	Department of Economic Affairs	70,58,00,000	27,79,00,000
25.	Currency, Coinage and Stamps	46,40,00,000	33,34,00,000
26.	Payments to Financial Institutions	54,94,00,000	227,81,00,000

2	3	4
27. Pensions	82,56,00,000	
29. Transfers to State Governments	1150,20,00,000	17,50,00,000
30. Loans to Government Servants, etc.	--	27,50,00,000
32. Department of Expenditure	134,04,00,000	30,00,000
33. Audit	32,32,00,000	--
34. Department of Revenue	34,78,00,000	24,00,000
35. Direct Taxes	26,58,00,000	20,00,00,000
36. Indirect Taxes	57,23,00,000	12,77,00,000
MINISTRY OF FOOD AND CIVIL SUPPLIES		
37. Department of Food	406,37,00,000	20,81,00,000
38. Department of Civil Supplies	8,10,00,000	71,00,000
MINISTRY OF HEALTH AND FAMILY WELFARE		
39. Department of Health	65,55,00,000	24,74,00,000
40. Department of Family Welfare	113,52,00,000	1,00,000
MINISTRY OF HOME AFFAIRS		
41. Ministry of Home Affairs	26,46,00,000	--
42. Cabinet	2,88,00,000	--
43. Police	187,86,00,000	17,54,00,000
44. Other Expenditure of the Ministry of Home Affairs	42,45,00,000	17,91,00,000
45. Transfers to Union Territory Governments	9,08,00,000	4,73,00,000
MINISTRY OF HUMAN RESOURCE DEVELOPMENT		
46. Department of Education	261,85,00,000	12,00,000

1	2	3	4
47.	Department of Youth Affairs and Sports	15,74,00,000	42,00,000
48.	Art and Culture	25,57,00,000	3,42,00,000
49.	Department of Women and Child Development	44,06,00,000	--
MINISTRY OF INDUSTRY			
50.	Department of Industrial Development	82,40,00,000	29,91,00,000
51.	Department of Company Affairs	1,19,00,000	--
52.	Department of Chemicals and Petrochemicals	1,58,00,000	19,34,00,000
53.	Department of Public Enterprises	4,08,00,000	77,99,00,000
MINISTRY OF INFORMATION AND BROADCASTING			
54.	Ministry of Information and Broadcasting	10,89,00,000	72,00,000
55.	Broadcasting Services	69,82,00,000	53,17,00,000
MINISTRY OF LABOUR			
56.	Ministry of Labour	41,28,00,000	12,00,000
MINISTRY OF LAW AND JUSTICE			
57.	Law and Justice	5,37,00,000	--
MINISTRY OF PARLIAMENTARY AFFAIRS			
58.	Ministry of Parliamentary Affairs	14,00,000	--
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS			
59.	Ministry of Personnel, Public Grievances and Pensions	5,95,00,000	--
MINISTRY OF PETROLEUM AND NATURAL GAS			
60.	Ministry of Petroleum and Natural Gas	28,91,00,000	23,48,00,000

1	2	3	4
MINISTRY OF PLANNING			
61.	Planning	2,30,00,000	-
62.	Department of Statistics	5,87,00,000	
MINISTRY OF PROGRAMME IMPLEMENTATION			
63.	Ministry of Programme Implementation	13,00,000	--
MINISTRY OF SCIENCE AND TECHNOLOGY			
64.	Department of Science and Technology	27,75,00,000	3.08.00,000
65.	Department of Scientific and Industrial Research	33,99,00,000	78,00,000
66.	Department of Biotechnology	6,86,00,000	92,00,000
MINISTRY OF STEEL AND MINES			
67.	Department of Steel	8,60,00,000	108,24,00,000
68.	Department of Mines	19,69,00,000	37,77,00,000
MINISTRY OF SURFACE TRANSPORT			
69.	Surface Transport	5,45,00,000	24,89,00,000
70.	Roads	47,41,00,000	81,05,00,000
71.	Ports, Lighthouses and Shipping	14,78,00,000	54,80,00,000
MINISTRY OF TEXTILES			
72.	Ministry of Textiles	87,26,00,000	47,95,00,000
MINISTRY OF TOURISM			
73.	Ministry of Tourism	5,89,00,000	2,66,00,000
MINISTRY OF URBAN DEVELOPMENT			
74.	Urban Development and Housing	13,57,00,000	18,53,00,000
75.	Public Works	27,67,00,000	12,71,00,000
76.	Stationery and Printing	12,66,00,000	1,00,00,000
MINISTRY OF WATER RESOURCES			
77.	Ministry of Water Resources	49,60,00,000	2,77,00,000

401	Appr. (vote on Account) Bill	PHALGUNA ²⁸ , 1909 (SAKA)	Appr. (vote on Account) Bill	402
1	2		3	4
MINISTRY OF WELFARE				
78.	Ministry of Welfare		47,67,00,000	14,00,000
DEPARTMENT OF ATOMIC ENERGY				
79.	Atomic Energy		51,67,00,000	82,42,00,000
80.	Nuclear Power Schemes		56,53,00,000	38,00,00,000
DEPARTMENT OF ELECTRONICS				
81.	Department of Electronics		13,47,00,000	8,41,00,000
DEPARTMENT OF OCEAN DEVELOPMENT				
82.	Department of Ocean Development		4,34,00,000	48,00,000
DEPARTMENT OF SPACE				
83.	Department of Space		46,36,00,000	44,33,00,000
PARLIAMENT, SECRETARIATS OF THE PRESIDENT, VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION				
84.	Lok Sabha		2,49,00,000	—
85.	Rajya Sabha		93,00,000	—
87.	Secretariat of the Vice-President		3,00,000	—
MINISTRY OF HOME AFFAIRS - UNION TERRITORIES (Without Legislature)				
89.	Delhi		115,72,00,000	83,93,00,000
90.	Andaman and Nicobar Islands		16,69,00,000	12,04,00,000
91.	Dadra and Nagar Haveli		3,08,00,000	95,00,000
92.	Lakshadweep		4,49,00,000	1,80,00,000
93.	Chandigarh		18,48,00,000	6,21,00,000
94.	Daman and Diu		2,07,00,000	1,93,00,000

15.35 hrs.

APPROPRIATION (VOTE ON ACCOUNT) BILL *

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): Sir, I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of

the Consolidated Fund of India for the services of a part of the financial year, 1988-89.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the

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